



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 07/2022-23 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of DR. S.K Bansal, Additional DGFT on 28.10.2022 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 233 applications were considered by the IMWG , out of which total 94 cases were approved (out of which 35 approved on *post-facto* basis, 06 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 53 applications approved subject to clear and unconditional NOC of one IMWG members). 20 applications have been dropped and 00 applications have been rejected by IMWG members from the agenda. The remaining 119 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

PART – A: Details of Applications

S.N	File/Name	Present Status
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Ministry of Commerce & Industry

1.	M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED HQRSCMTAPPLY00000172AM23	Post Facto Approval
2.	M/s VISHNU CHEMICALS LIMITED HQRSCMTAPPLY00000182AM23	Approved subject to NOC/ Clearance from one agency
3.	M/s AMARAVATHI CHEMICALS AND FERTILISERS PVT LTD HQRSCMTAPPLY00000218AM23	Approved subject to NOC/ Clearance from one agency
4.	M/s FABTECH TECHNOLOGIES INTERNATIONAL LIMITED HQRSCMTAPPLY00000240AM23	Post Facto Approval
5.	M/S CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000246AM23	Approved subject to NOC/ Clearance from one agency
6.	M/s TONBO IMAGING PRIVATE LIMITED HQRSCMTAPPLY00000317AM23	Approved subject to NOC/ Clearance from one agency
7.	M/s R.S.ENTERPRISE HQRSCMTAPPLY00000319AM23	DROPPED
8.	M/s INVENTIA HEALTHCARE LIMITED HQRSCMTAPPLY00000329AM23	DROPPED
9.	M/s UPL LIMITED HQRSCMTAPPLY00000336AM23	Deferred
10.	M/s UPL LIMITED HQRSCMTAPPLY00000342AM23	Deferred
11.	M/s HINDALCO-ALMEX AEROSPACE LIMITED HQRSCMTAPPLY00000346AM23	Approved subject to NOC/ Clearance from one agency
12.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00000349AM23	Deferred
13.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00000350AM23	Deferred
14.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00000351AM23	Deferred
15.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00000352AM23	Deferred
16.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00000353AM23	Deferred


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17.	M/s CHEMCOAT INDIA ENTERPRISE PRIVATE LIMITED HQRSCMTAPPLY00000354AM23	Deferred
18.	M/s DALI ELECTRONICS HQRSCMTAPPLY00000360AM23	Deferred
19.	M/s AZISTA BST AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00000362AM23	DROPPED
20.	M/s SANMINA-SCI INDIA PRIVATE LIMITED HQRSCMTAPPLY00000366AM23	DROPPED
21.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000370AM23	Post Facto Approval
22.	M/s BALAJI TRADE LINKS HQRSCMTAPPLY00000387AM23	DROPPED
23.	M/s SPECIALITY PRODUCTS RESEARCH GROUP HQRSCMTAPPLY00000389AM23	Post Facto Approval
24.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000396AM23	Post Facto Approval
25.	M/s ORION CHEM PRIVATE LIMITED HQRSCMTAPPLY00000399AM23	Post Facto Approval
26.	M/s THE PEEPAL LEAF HQRSCMTAPPLY00000400AM23	Approved subject to NOC/ Clearance from one agency
27.	M/s ARUN ENTERPRISES HQRSCMTAPPLY00000401AM23	Deferred
28.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000402AM23	Approved subject to NOC/ Clearance from one agency
29.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000408AM23	Approved subject to NOC/ Clearance from one agency
30.	M/s ATS PELLE CHEM PRIVATE LIMITED HQRSCMTAPPLY00000411AM23	Deferred
31.	M/s SIDDHI INGREDIENTS HQRSCMTAPPLY00000412AM23	Post Facto Approval
32.	M/s INDUSTRUS AGENCIES HQRSCMTAPPLY00000413AM23	Deferred


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33.	M/s K M ENGINEERING HQRSCMTAPPLY00000414AM23	Deferred
34.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000415AM23	Post Facto Approval
35.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000417AM23	Post Facto Approval
36.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000418AM23	Post Facto Approval
37.	M/s MERCURI TANNERS HQRSCMTAPPLY00000419AM23	Approved subject to NOC/ Clearance from one agency
38.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000423AM23	Approved
39.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000425AM23	Approved subject to NOC/ Clearance from one agency
40.	M/s JAIN SPECIALITY FINE CHEMICALS HQRSCMTAPPLY00000426AM23	Approved
41.	M/s AADISH IMPEX PRIVATE LIMITED HQRSCMTAPPLY00000428AM23	Approved subject to NOC/ Clearance from one agency
42.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000429AM23	DROPPED
43.	M/s GARUDA CHEMICALS INTERMEDIATES HQRSCMTAPPLY00000430AM23	DROPPED
44.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA HQRSCMTAPPLY00000431AM23	Approved
45.	M/s SANMINA-SCI INDIA PRIVATE LIMITED HQRSCMTAPPLY00000432AM23	Deferred
46.	M/s SPECIAL METAL INDUSTRIES HQRSCMTAPPLY00000434AM23	Approved subject to NOC/ Clearance from one agency
47.	M/s AMINES AND PLASTICIZERS LIMITED HQRSCMTAPPLY00000435AM23	Approved subject to NOC/ Clearance from one agency
48.	M/s VISHAY COMPONENTS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000436AM23	Approved
49.	M/s ASHISH SEALS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000439AM23	Deferred


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50.	M/s VEDDESHTHA INTERNATIONAL LLP HQRSCMTAPPLY00000440AM23	Deferred
51.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000441AM23	Approved subject to NOC/ Clearance from one agency
52.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA HQRSCMTAPPLY00000442AM23	Post Facto Approval
53.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000445AM23	Approved subject to NOC/ Clearance from one agency
54.	M/s AZISTA BST AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00000446AM23	DROPPED
55.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000448AM23	Deferred
56.	M/s BARMECHA SALES HQRSCMTAPPLY00000449AM23	Deferred
57.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000451AM23	Deferred
58.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000455AM23	Approved subject to NOC/ Clearance from one agency
59.	M/s WAX INDIA HQRSCMTAPPLY00000457AM23	Deferred
60.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000458AM23	Post Facto Approval
61.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00000459AM23	Approved subject to NOC/ Clearance from one agency
62.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000460AM23	Approved subject to NOC/ Clearance from one agency
63.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000461AM23	Approved subject to NOC/ Clearance from one agency
64.	M/s EMERSON PROCESS MANAGEMENT CHENNAI PRIVATE LIMITED HQRSCMTAPPLY00000464AM23	Approved subject to NOC/ Clearance from one agency
65.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00000465AM23	Approved subject to NOC/ Clearance from one agency

66.	M/s SRI KALISWARI METAL POWDERS PRIVATE LIMITED HQRSCMTAPPLY00000466AM23	Deferred
67.	M/s AZISTA BST AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00000467AM23	Deferred
68.	M/s BALAJI TRADE LINKS HQRSCMTAPPLY00000468AM23	Deferred
69.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00000471AM23	Deferred
70.	M/s KINJAL INTERNATIONAL HQRSCMTAPPLY00000472AM23	Deferred
71.	M/s CHASS ENGINEERING HQRSCMTAPPLY00000473AM23	Deferred
72.	M/s RAMESH STEEL CORPORATION HQRSCMTAPPLY00000474AM23	Deferred
73.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000475AM23	Post Facto Approval
74.	M/s SRI KALISWARI METAL POWDERS PRIVATE LIMITED HQRSCMTAPPLY00000476AM23	Deferred
75.	M/s SRI KALISWARI METAL POWDERS PRIVATE LIMITED HQRSCMTAPPLY00000477AM23	Deferred
76.	M/s UPL LIMITED HQRSCMTAPPLY00000478AM23	Post Facto Approval
77.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000479AM23	Approved subject to NOC/ Clearance from one agency
78.	M/s HONEYWELL TECHNOLOGY SOLUTIONS HQRSCMTAPPLY00000480AM23	Deferred
79.	M/s CRANE PROCESS FLOW TECHNOLOGIES LIMITED HQRSCMTAPPLY00000481AM23	Post Facto Approval
80.	M/s CRANE PROCESS FLOW TECHNOLOGIES LIMITED HQRSCMTAPPLY00000482AM23	Approved subject to NOC/ Clearance from one agency
81.	M/s AVANTIKA ENTERPRISES HQRSCMTAPPLY00000483AM23	Deferred
82.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000484AM23	Approved subject to NOC/ Clearance from one agency

83.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000485AM23	Approved subject to NOC/ Clearance from one agency
84.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000486AM23	Deferred
85.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000487AM23	Deferred
86.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000488AM23	Approved subject to NOC/ Clearance from one agency
87.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000491AM23	Deferred
88.	M/s MEYER ORGANICS PRIVATE LIMITED HQRSCMTAPPLY00000492AM23	Deferred
89.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000493AM23	Post Facto Approval
90.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000494AM23	Post Facto Approval
91.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000495AM23	Post Facto Approval
92.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000496AM23	Post Facto Approval
93.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000497AM23	DROPPED
94.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000498AM23	Deferred
95.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000499AM23	Post Facto Approval
96.	M/s INVENTIA HEALTHCARE LIMITED HQRSCMTAPPLY00000500AM23	DROPPED
97.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000501AM23	Deferred
98.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000502AM23	Approved subject to NOC/ Clearance from one agency


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99.	M/s PVS CHEMICALS HQRSCMTAPPLY00000503AM23	Deferred
100.	M/s PINNACLE SOLUTIONS HQRSCMTAPPLY00000504AM23	Deferred
101.	M/s EMERSON PROCESS MANAGEMENT CHENNAI HQRSCMTAPPLY00000505AM23	Deferred
102.	M/s FABTECH TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000506AM23	Deferred
103.	M/s SRI KALISWARI METAL POWDERS PRIVATE LIMITED HQRSCMTAPPLY00000507AM23	Deferred
104.	M/s UPL LIMITED HQRSCMTAPPLY00000508AM23	Deferred
105.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000509AM23	Approved subject to NOC/ Clearance from one agency
106.	M/s JAGGO OVERSEAS HQRSCMTAPPLY00000510AM23	Deferred
107.	M/s SHIVA INTERNATIONAL HQRSCMTAPPLY00000511AM23	Deferred
108.	M/s PHARMA CHEMICALS INDUSTRIES HQRSCMTAPPLY00000512AM23	Post Facto Approval
109.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD HQRSCMTAPPLY00000513AM23	Post Facto Approval
110.	M/s UPL LIMITED HQRSCMTAPPLY00000514AM23	Approved subject to NOC/ Clearance from one agency
111.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA HQRSCMTAPPLY00000515AM23	Deferred
112.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA HQRSCMTAPPLY00000516AM23	Approved subject to NOC/ Clearance from one agency
113.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000517AM23	Post Facto Approval
114.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000518AM23	Approved subject to NOC/ Clearance from one agency
115.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000519AM23	Approved subject to NOC/ Clearance from one agency

116.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000521AM23	Deferred
117.	M/s AQUARIUS INDIA HQRSCMTAPPLY00000522AM23	Deferred
118.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000523AM23	Post Facto Approval
119.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000524AM23	DROPPED
120.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000525AM23	Post Facto Approval
121.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000526AM23	Approved subject to NOC/ Clearance from one agency
122.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000528AM23	Deferred
123.	M/s SRI KALISWARI METAL POWDERS PRIVATE LIMITED HQRSCMTAPPLY00000529AM23	Deferred
124.	M/s IGP ENGINEERS PRIVATE LIMITED HQRSCMTAPPLY00000530AM23	Deferred
125.	M/s THE ARASAN ALUMINIUM INDUSTRIES HQRSCMTAPPLY00000531AM23	Deferred
126.	M/s SANDHYA ORGANIC CHEMICALS PVT LTD HQRSCMTAPPLY00000532AM23	Deferred
127.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000533AM23	Post Facto Approval
128.	M/s INVENTIA HEALTHCARE LIMITED HQRSCMTAPPLY00000534AM23	DROPPED
129.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000535AM23	DROPPED
130.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000536AM23	Deferred
131.	M/s INVENTIA HEALTHCARE LIMITED HQRSCMTAPPLY00000537AM23	DROPPED
132.	M/s IDEAFORGE TECHNOLOGY PVT. LTD. HQRSCMTAPPLY00000538AM23	Deferred


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133.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000539AM23	Approved subject to NOC/ Clearance from one agency
134.	M/s SRI KALISWARI METAL POWDERS PRIVATE LIMITED HQRSCMTAPPLY00000540AM23	Deferred
135.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000541AM23	Deferred
136.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000542AM23	Deferred
137.	M/s SRI KALISWARI METAL POWDERS PRIVATE LIMITED HQRSCMTAPPLY00000543AM23	Approved subject to NOC/ Clearance from one agency
138.	M/s ZAIN INTERNATIONAL HQRSCMTAPPLY00000188AM23	Deferred
139.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000544AM23	Deferred
140.	M/s VLCC PERSONAL CARE LIMITED HQRSCMTAPPLY00000545AM23	Deferred
141.	M/s VISHNU CHEMICALS LIMITED HQRSCMTAPPLY00000546AM23	Deferred
142.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000547AM23	Deferred
143.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00000548AM23	Post Facto Approval
144.	M/s INVENTIA HEALTHCARE LIMITED HQRSCMTAPPLY00000549AM23	DROPPED
145.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000550AM23	Approved subject to NOC/ Clearance from one agency
146.	M/s MEDILUX LABORATORIES PVT LTD HQRSCMTAPPLY00000551AM23	Deferred
147.	M/s ERICSSON INDIA PRIVATE LIMITED HQRSCMTAPPLY00000553AM23	Post Facto Approval
148.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000554AM23	Deferred
149.	M/s BEIL INFRASTRUCTURE LIMITED HQRSCMTAPPLY00000555AM23	Deferred


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150.	M/s HILDOSE HQRSCMTAPPLY00000556AM23	Deferred
151.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000557AM23	Approved subject to NOC/ Clearance from one agency
152.	M/s NVIDIA GRAPHICS PRIVATE LIMITED HQRSCMTAPPLY00000559AM23	Deferred
153.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000560AM23	Approved subject to NOC/ Clearance from one agency
154.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB HQRSCMTAPPLY00000561AM23	Deferred
155.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000562AM23	Deferred
156.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000563AM23	Deferred
157.	M/s BLUE STAMPINGS AND FORGINGS LIMITED HQRSCMTAPPLY00000566AM23	Deferred
158.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED HQRSCMTAPPLY00000567AM23	Deferred
159.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000568AM23	Deferred
160.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000569AM23	Deferred
161.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000570AM23	Deferred
162.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000571AM23	Deferred
163.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000573AM23	Deferred
164.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000574AM23	Deferred
165.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000575AM23	Deferred
166.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000576AM23	Deferred


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167.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000577AM23	Post Facto Approval
168.	M/s THE ARASAN ALUMINIUM INDUSTRIES PVTT LIMITEDHQRSCMTAPPLY00000578AM23	Deferred
169.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000579AM23	Post Facto Approval
170.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000580AM23	Post Facto Approval
171.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000581AM23	Deferred
172.	M/s PAPRSKY SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000582AM23	Deferred
173.	M/s GOODRICH AEROSPACE SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000584AM23	Deferred
174.	M/s UPL LIMITED HQRSCMTAPPLY00000585AM23	Deferred
175.	M/s MONACHEM SPECIALITIES LLP HQRSCMTAPPLY00000586AM23	Deferred
176.	M/s INFOSYS LIMITED HQRSCMTAPPLY00000587AM23	Deferred
177.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000588AM23	Deferred
178.	M/s VRV ASIA PACIFIC PRIVATE LIMITED HQRSCMTAPPLY00000589AM23	Deferred
179.	M/s SRI RANGANATHAR VALVES PRIVATE LIMITED HQRSCMTAPPLY00000590AM23	Deferred
180.	M/s SRI RANGANATHAR VALVES PRIVATE LIMITED HQRSCMTAPPLY00000591AM23	Deferred
181.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000592AM23	Post Facto Approval
182.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000593AM23	Deferred
183.	M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000594AM23	Deferred


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184.	M/s VISION IMPEX HQRSCMTAPPLY00000595AM23	Deferred
185.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000596AM23	Deferred
186.	M/s UPS SCS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000597AM23	Deferred
187.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED HQRSCMTAPPLY00000598AM23	Deferred
188.	M/ INDO AMINES LIMITED HQRSCMTAPPLY00000599AM23	Deferred
189.	M/s MANGALAM DRUGS AND ORGANICS LIMITED HQRSCMTAPPLY00000600AM23	Deferred
190.	M/ UPS SCS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000601AM23	Deferred
191.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000602AM23	Deferred
192.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PVT LIMITED HQRSCMTAPPLY00000603AM23	Deferred
193.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00000604AM23	Deferred
194.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000605AM23	Deferred
195.	M/s SACHIN INDUSTRIES LIMITED HQRSCMTAPPLY00000606AM23	Deferred
196.	M/s TONBO IMAGING INDIA PRIVATE LIMITED 012108950515AM20	Post Facto Approval (IMWG regularised the Post export Regularisation Case)
197.	M/s TONBO IMAGING INDIA PRIVATE LIMITED 012108950516AM20	Post Facto Approval (IMWG regularised the Post export Regularisation Case)
198.	M/s TONBO IMAGING INDIA PRIVATE LIMITED 012108950517AM20	Post Facto Approval (IMWG regularised the Post export Regularisation Case)


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199.	M/s GE OIL & GAS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000611AM23	Deferred
200.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000612AM23	Deferred
201.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED HQRSCMTAPPLY00000613AM23	Deferred
202.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000614AM23	Deferred
203.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000616AM23	Deferred
204.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED HQRSCMTAPPLY00000617AM23	Deferred
205.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED HQRSCMTAPPLY00000618AM23	Deferred
206.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PVT LIMITED HQRSCMTAPPLY00000619AM23	Deferred
207.	M/s ASTERIA AEROSPACE LIMITED HQRSCMTAPPLY00000620AM23	Deferred
208.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000621AM23	Deferred
209.	M/s STANDARD GLASS LINING TECHNOLOGY LIMITED HQRSCMTAPPLY00000622AM23	Deferred
210.	M/s TANFAC INDUSTRIES LIMITED HQRSCMTAPPLY00000623AM23	Deferred

6. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Decision of IMWG on previously considered cases


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Sl. No	Firm's name and File No.	Application No.	Decision of IMWG (Meeting no 06/27.09.2022)	Decision of IMWG (Meeting no 07/(28.10.2022)
1.	M/s IHMA INDIA LLP (MEETING NO.09/2021-22 HELD ON: 23.12.2021)	00226746AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	DROPPED
2.	M/s UPL LIMITED (MEETING NO.03/2022-23 HELD ON: 12.07.2022)	00000096AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	M/s S N TRADING (MEETING NO.03/2022-23 HELD ON: 12.07.2022)	00000149AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	DROPPED
4.	M/s NEW DAWN IMPEX INDIA PRIVATE LIMITED (MEETING NO.03/2022-23 HELD ON: 12.07.2022)	00000164AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
5.	M/s IBM INDIA PRIVATE LIMITED (Site Visit FOR SCOMET Export) (04/2022-23 HELD ON: 04.08.2022)	00000146AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
6.	M/s TODINI METALS AND CHEMICALS INDIA PRIVATE LIMITED (04/2022-23 HELD ON: 04.08.2022)	00000197AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
7.	M/s MERSEN INDIA PRIVATE LIMITED (04/2022-23 HELD ON:	00000198AM23	Approved subject to receipt of clear and un-	Approved subject to receipt of clear and un-

	04.08.2022)		conditional NOC of one agency	conditional NOC of one agency
8.	M/s S.P. METAL (04/2022-23 HELD ON: 04.08.2022)	00308923AM22	Approved subject to receipt of clear and unconditional NOC of one agency	DROPPED
9.	M/s UPL LIMITED (04/2022-23 HELD ON: 04.08.2022)	00000261AM23	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency
10.	M/S ALKYL AMINES CHEMICALS LIMITED (05/2022-23 HELD ON: 31.08.2022)	00000247AM23	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency
11.	M/s UPL LIMITED (05/2022-23 HELD ON: 31.08.2022)	00000262AM23	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency
12.	M/s PVS CHEMICALS, ANDHRA PRADESH (06/2022-23 HELD ON: 27.09.2022)	00282088AM22	Approved subject to receipt of clear and unconditional NOC of one agency	DROPPED
13.	M/s VISHNU CHEMICALS LIMITED (06/2022-23 HELD ON: 27.09.2022)	00000206AM23	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency
14.	M/s GOEL IMPEX (06/2022-23 HELD ON: 27.09.2022)	00000295AM23	Approved subject to receipt of clear and un-	DROPPED


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			conditional NOC of one agency	
15.	M/s UPL LIMITED (06/2022-23 HELD ON: 27.09.2022)	00000344AM23	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency
16.	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED (06/2022-23 HELD ON: 27.09.2022)	00000357AM23	Approved subject to receipt of clear and unconditional NOC of one agency	Approved
17.	M/s GMM PFAUDLER LIMITED(06/2022-23 HELD ON: 27.09.2022)	00000359AM23	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency
18.	M/s GRAPHITE INDIA LIMITED (06/2022-23 HELD ON: 27.09.2022)	00000375AM23	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency
19.	M/s GRAPHITE INDIA LIMITED(06/2022-23 HELD ON: 27.09.2022)	00000395AM23	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency
20.	M/s L&T VALVES LIMITED(06/2022-23 HELD ON: 27.09.2022)	00000420AM23	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency


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21.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) (06/2022-23 HELD ON: 27.09.2022)	00000427AM23	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency
22.	M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED(06/2022-23 HELD ON: 27.09.2022)	00000443AM23	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency
23.	M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED(06/2022-23 HELD ON: 27.09.2022)	00000444AM23	Approved subject to receipt of clear and unconditional NOC of one agency	Approved subject to receipt of clear and unconditional NOC of one agency

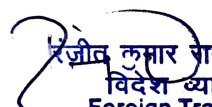
Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application


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(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) Note : As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.


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